



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक ५९(२)]

मंगळवार, डिसेंबर १२, २०२३/अग्रहायण २१, शके १९४५

[पृष्ठे ५६, किंमत : रुपये २७.००

असाधारण क्रमांक १०८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2023 (L. A. Bill No. LI of 2023), introduced in the Maharashtra Legislative Assembly on the 12th December, 2023, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. LI OF 2023.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth year of the Republic of India, as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title Act, 2023.

भाग आठ-१०८-१.

एचबी-१७३३-१.

(१)

Withdrawal of
Rs.
5,55,20,76,85,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2023-
2024.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of fifty five thousand five hundred twenty crore seventy six lakh eighty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2024, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2024.

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| A-EXPENDITURE ON REVENUE ACCOUNT | | | | | |
| General Administration Department | | | | | |
| A-1 | Governor and Council of Ministers | 2012, 2013, President, Vice-President/Governor/Administrator of Union Territories Council of Ministers | ... | 1,94,77,000 | 1,94,77,000 |
| A-2 | Elections | 2015, Elections | 82,75,00,000 | ... | 82,75,00,000 |
| A-4 | Secretariat and Miscellaneous General Services | 2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services | 45,09,39,000 | ... | 45,09,39,000 |
| Total-General Administration Department | | | 1,27,84,39,000 | 1,94,77,000 | 1,29,79,16,000 |
| Home Department | | | | | |
| B-1 | Police Administration | 2014, 2055, 2070, Administration of Justice Police Other Administrative Services | 2,46,93,37,000 | ... | 2,46,93,37,000 |
| B-2 | State Excise | 2039, State Excise | 9,95,25,000 | ... | 9,95,25,000 |
| B-3 | Transport Administration | 2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport | 10,08,04,21,000 | 1,00,00,00,000 | 11,08,04,21,000 |
| B-4 | Secretariate and Other General Services | 2045, 2052, Other Taxes and Duties on Commodities and Services Secretariat-General Services | 2,12,60,000 | ... | 2,12,60,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 2075, Miscellaneous General Services | | | |
| B-5 | Jails | 2056, Jails | 99,09,55,000 | ... | 99,09,55,000 |
| B-8 | Flood Control and Drainage | 2711, Flood Control and Drainage | 28,00,00,000 | ... | 28,00,00,000 |
| | | Total-Home Department | 13,94,14,98,000 | 1,00,00,00,000 | 14,94,14,98,000 |
| | | Revenue and Forest Department | | | |
| C-1 | Revenue and District Administration | 2029, Land Revenue | 6,30,28,65,000 | ... | 6,30,28,65,000 |
| | | 2045, Other Taxes and Duties on Commodities and Services | | | |
| | | 2053, District Administration | | | |
| | | 2070, Other Administrative Services | | | |
| | | 2853, Non-Ferrous Mining and Metallurgical Industries | | | |
| C-4 | Secretariat and Other General Services | 2052, Secretariat-General Services | 1,38,73,000 | ... | 1,38,73,000 |
| | | 2059, Public Works | | | |
| | | 2075, Miscellaneous General Services | | | |
| C-6 | Relief on Account of Natural Calamities | 2245, Relief on Account of Natural Calamities | 1,00,00,00,000 | ... | 1,00,00,00,000 |
| C-7 | Forest | 2406, Forestry and Wild Life | 42,61,00,000 | ... | 42,61,00,000 |
| | | 2415, Agricultural Research and Education | | | |
| | | 2551, Hill Areas | | | |
| | | Total-Revenue and Forest Department | 7,74,28,38,000 | ... | 7,74,28,38,000 |
| | | Agriculture, Animal Husbandry, Dairy Development and Fisheries Department | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| D-3 | Agriculture Services | 2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education | 52,32,08,94,000 | ... | 52,32,08,94,000 |
| D-4 | Animal Husbandry | 2403, Animal Husbandry | 81,99,49,000 | ... | 81,99,49,000 |
| D-6 | Fisheries | 2405, Fisheries | 37,58,01,000 | ... | 37,58,01,000 |
| | | Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department | 53,51,66,44,000 | ... | 53,51,66,44,000 |
| School Education and Sports Department | | | | | |
| E-2 | General Education | 2202, General Education | 29,37,46,40,000 | ... | 29,37,46,40,000 |
| E-3 | Secretariat and Other Social Services | 2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life | 5,39,30,64,000 | ... | 5,39,30,64,000 |
| | | Total-School Education and Sports Department | 34,76,77,04,000 | ... | 34,76,77,04,000 |
| Urban Development Department | | | | | |
| F-2 | Urban Development and Other Advance Services | 2053, District Administration 2070, Other Administrative Services | 11,26,54,40,000 | ... | 11,26,54,40,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|--|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| F-3 | Secretariat and Other Social Services | 2230, 2235, 2251, 2406, 3475, Urban Development Roads and Bridges Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life Other General Economic Services | 22,50,000 | ... | 22,50,000 |
| F-4 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 2,38,35,00,000 | ... | 2,38,35,00,000 |
| | | Total-Urban Development Department | 13,65,11,90,000 | ... | 13,65,11,90,000 |
| | | Finance Department | | | |
| G-1 | Sales Tax Administration | 2020, 2040, 3475, Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services | 47,77,000 | ... | 47,77,000 |
| G-5 | Treasury and Accounts Administration | 2054, Treasury and Accounts Administration | 15,67,04,000 | ... | 15,67,04,000 |
| | | Total-Finance Department | 16,14,81,000 | ... | 16,14,81,000 |
| | | Public Works Department | | | |
| H-3 | Housing | 2216, Housing | 64,95,70,000 | ... | 64,95,70,000 |
| H-4 | Secretariat and Other Economic Services | 2406, 3051, Secretariat and Other Economic Services Forestry and Wild Life Ports and Light Houses | 2,61,13,000 | ... | 2,61,13,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|---|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| H-5 | Roads and Bridges | 3053, Civil Aviation 3451, Secretariat-Economic Services 3054, Roads and Bridges | 2,14,00,00,000 | ... | 2,14,00,00,000 |
| H-6 | Public Works and Administrative and Functional Buildings. | 2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries | 1,28,78,74,000 | ... | 1,28,78,74,000 |
| Total-Public Works Department | | | 4,10,35,57,000 | ... | 4,10,35,57,000 |
| Water Resources Department | | | | | |
| I-3 | Irrigation, Power and Other Economic Services | 2402, Soil and Water Conservation 2700, Major Irrigation 2701, Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research | 18,24,47,000 | ... | 18,24,47,000 |
| Total-Water Resources Department | | | 18,24,47,000 | ... | 18,24,47,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total | |
|---|---|------------------------|---|--|----------------|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | | |
| | | | Rs. | Rs. | Rs. | |
| Law and Judiciary Department | | | | | | |
| J-1 | Administration of Justice | 2014, | Administration of Justice | 81,12,10,000 | 2,95,62,22,000 | 3,76,74,32,000 |
| J-2 | Secretariat and Other Social and Economic Services | 2052, | Secretariat-General Services | 16,67,000 | ... | 16,67,000 |
| | | 2070, | Other Administrative Services | | | |
| | | 2235, | Social Security and Welfare | | | |
| | | 2250, | Other Social Services | | | |
| | | 3475, | Other General Economic Services | | | |
| | | | Total-Law and Judiciary Department | 81,28,77,000 | 2,95,62,22,000 | 3,76,90,99,000 |
| INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | | | | | | |
| K-3 | Stationary and Printing | 2057, | Supplies and Disposals | 7,24,43,000 | ... | 7,24,43,000 |
| | | 2058, | Stationery and Printing | | | |
| | | 2406, | Forestry and Wild Life | | | |
| K-4 | Labour, Employment and Skill Development | 2230, | Labour, Employment and Skill Development | 15,40,60,000 | ... | 15,40,60,000 |
| K-6 | Energy | 2801, | Power | 18,01,80,00,000 | ... | 18,01,80,00,000 |
| | | 2810, | New and Renewable Energy | | | |
| K-7 | Industries | 2851, | Village and Small Industries | 30,05,00,00,000 | ... | 30,05,00,00,000 |
| | | 2852, | Industries | | | |
| | | 2853, | Non-Ferrous Mining and Metallurgical Industries | | | |
| K-8 | Secretariat-Economic Services | 3451, | Secretariat-Economic Services | 4,97,00,000 | ... | 4,97,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Total-INDUSTRIES,ENERGY,LABOUR AND MINING DEPARTMENT | 48,34,42,03,000 | ... | 48,34,42,03,000 |
| | | Rural Development Department | | | |
| L-2 | District Administration | 2053, District Administration | 5,00,60,00,000 | ... | 5,00,60,00,000 |
| L-3 | Rural Development Programmes. | 2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges | 31,29,09,04,000 | ... | 31,29,09,04,000 |
| L-4 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 34,51,000 | ... | 34,51,000 |
| L-5 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | ... | 2,05,00,00,000 | 2,05,00,00,000 |
| | | Total-Rural Development Department | 36,30,03,55,000 | 2,05,00,00,000 | 38,35,03,55,000 |
| | | Food, Civil Supplies and Consumer Protection Department | | | |
| M-2 | Food Storage and Warehousing | 2408, Food Storage and Warehousing | 9,97,05,58,000 | ... | 9,97,05,58,000 |
| M-3 | Secretariat and Other Economic Services | 3451, Secretariat-Economic Services 3475, Other General Economic Services | 2,66,76,000 | ... | 2,66,76,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Total-Food, Civil Supplies and Consumer Protection Department | 9,99,72,34,000 | ... | 9,99,72,34,000 |
| | | Social Justice and Special Assistance Department | | | |
| N-3 | Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities. | 2053, District Administration | 34,95,37,07,000 | ... | 34,95,37,07,000 |
| | | 2202, General Education | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2211, Family Welfare | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2216, Housing | | | |
| | | 2217, Urban Development | | | |
| | | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | 2230, Labour, Employment and Skill Development | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2401, Crop Husbandry | | | |
| | | 2402, Soil and Water Conservation | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2501, Special Programmes for Rural Development | | | |
| | | 2505, Rural Employment | | | |
| | | 2801, Power | | | |
| | | 2810, New and Renewable Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 2852, Industries | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|-------------------------------|--|---|-------------------------------------|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| Total-Social Justice and Special Assistance Department | | | 34,95,37,07,000 | ... | 34,95,37,07,000 |
| Planning Department | | | | | |
| O-1 | District Administration | 2053, | District Administration | 2,00,00,00,000 | 2,00,00,00,000 |
| O-3 | Rural Employment | 2505, | Rural Employment | 2,00,00,02,000 | 2,00,00,03,000 |
| O-7 | Secretariat-Economic Services | 3451, | Secretariat-Economic Services | 40,00,01,000 | 40,00,01,000 |
| O-14 | District Plan-Mumbai City | 2041, 2053, 2202, 2203, 2204, 2205, 2210, 2216, 2217, 2225, 2230, 2235, 2236, 2405, 2810, 2851, 3451, 3452, | Taxes on Vehicles District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Fisheries New and Renewable Energy Village and Small Industries Secretariat-Economic Services Tourism | 1,000 ... | 1,000 |
| O-16 | District Plan-Mumbai Suburban | 2041, | Taxes on Vehicles | 1,000 | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2216, | Housing | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3056, | Inland Water Transport | | | | |
| 3435, | Ecology and Environment | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| O-18 | District Plan-Thane | | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-20 | District Plan-Raigad | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3056, | Inland Water Transport | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-22 | District Plan-Ratnagiri | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2501, Special Programmes for Rural Development | | | |
| | | 2515, Other Rural Development Programmes | | | |
| | | 2702, Minor Irrigation | | | |
| | | 2801, Power | | | |
| | | 2810, New and Renewable Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 3051, Ports and Light Houses | | | |
| | | 3054, Roads and Bridges | | | |
| | | 3056, Inland Water Transport | | | |
| | | 3451, Secretariat-Economic Services | | | |
| | | 3452, Tourism | | | |
| | | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-24 | District Plan-Sindhudurg | | | 1,000 | 1,000 |
| | | 2041, Taxes on Vehicles | | ... | |
| | | 2053, District Administration | | | |
| | | 2202, General Education | | | |
| | | 2203, Technical Education. | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2217, Urban Development | | | |
| | | 2220, Information and Publicity | | | |
| | | 2230, Labour, Employment and Skill Development | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2404, Dairy Development | | | |
| | | 2405, Fisheries | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3056, | Inland Water Transport | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-26 | District Plan-Pune | | | 1,000 | 1,000 |
| 2041, | Taxes on Vehicles | | | ... | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-28 | District Plan-Satara | | | 1,000 | 1,000 |
| 2041, | Taxes on Vehicles | | | ... | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Village and Small Industries | | | |
| | | Roads and Bridges | | | |
| | | Secretariat-Economic Services | | | |
| | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-32 | District Plan-Solapur | Taxes on Vehicles | 1,000 | ... | 1,000 |
| | | District Administration | | | |
| | | General Education | | | |
| | | Technical Education. | | | |
| | | Sports and Youth Services | | | |
| | | Art and Culture | | | |
| | | Medical and Public Health | | | |
| | | Water Supply and Sanitation | | | |
| | | Urban Development | | | |
| | | Information and Publicity | | | |
| | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | Labour, Employment and Skill Development | | | |
| | | Social Security and Welfare | | | |
| | | Nutrition | | | |
| | | Animal Husbandry | | | |
| | | Dairy Development | | | |
| | | Fisheries | | | |
| | | Forestry and Wild Life | | | |
| | | Co-operation | | | |
| | | Other Rural Development Programmes | | | |
| | | Minor Irrigation | | | |
| | | Power | | | |
| | | New and Renewable Energy | | | |
| | | Village and Small Industries | | | |
| | | Roads and Bridges | | | |
| | | Secretariat-Economic Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-36 | District Plan-Nashik | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-38 | District Plan-Dhule | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| O-40 | District Plan-Jalgaon | | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-42 | District Plan-Ahmednagar | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-44 | District Plan-Nandurbar | | | 1,000 | 1,000 |
| 2041, | | Taxes on Vehicles | | .. | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-46 | District Plan-Chhatrapati Sambhajinagar | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-50 | District Plan-Parbhani | | 1,000 | ... | 1,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Roads and Bridges | | | |
| | | Secretariat-Economic Services | | | |
| | | Tourism | | | |
| | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-52 | District Plan-Nanded | Taxes on Vehicles | 1,000 | ... | 1,000 |
| | | District Administration | | | |
| | | General Education | | | |
| | | Technical Education. | | | |
| | | Sports and Youth Services | | | |
| | | Art and Culture | | | |
| | | Medical and Public Health | | | |
| | | Water Supply and Sanitation | | | |
| | | Urban Development | | | |
| | | Information and Publicity | | | |
| | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | Labour, Employment and Skill Development | | | |
| | | Social Security and Welfare | | | |
| | | Nutrition | | | |
| | | Animal Husbandry | | | |
| | | Fisheries | | | |
| | | Forestry and Wild Life | | | |
| | | Co-operation | | | |
| | | Special Programmes for Rural Development | | | |
| | | Other Rural Development Programmes | | | |
| | | Minor Irrigation | | | |
| | | Power | | | |
| | | New and Renewable Energy | | | |
| | | Village and Small Industries | | | |
| | | Roads and Bridges | | | |
| | | Secretariat-Economic Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | Tourism | | | |
| 3452, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| 3604, | | Taxes on Vehicles | | 1,000 | 1,000 |
| | O-54 District Plan-Bead | District Administration | | ... | |
| 2041, | | General Education | | | |
| 2053, | | Technical Education. | | | |
| 2202, | | Sports and Youth Services | | | |
| 2203, | | Art and Culture | | | |
| 2204, | | Medical and Public Health | | | |
| 2205, | | Water Supply and Sanitation | | | |
| 2210, | | Urban Development | | | |
| 2215, | | Information and Publicity | | | |
| 2217, | | Labour, Employment and Skill Development | | | |
| 2220, | | Social Security and Welfare | | | |
| 2230, | | Nutrition | | | |
| 2235, | | Animal Husbandry | | | |
| 2236, | | Fisheries | | | |
| 2403, | | Forestry and Wild Life | | | |
| 2405, | | Co-operation | | | |
| 2406, | | Minor Irrigation | | | |
| 2425, | | Power | | | |
| 2702, | | New and Renewable Energy | | | |
| 2801, | | Village and Small Industries | | | |
| 2810, | | Roads and Bridges | | | |
| 2851, | | Secretariat-Economic Services | | | |
| 3054, | | Tourism | | | |
| 3451, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | 1,000 | 1,000 |
| 3452, | | Taxes on Vehicles | | ... | |
| 3604, | | District Administration | | | |
| | O-56 District Plan-Latur | | | | |
| 2041, | | | | | |
| 2053, | | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-58 | District Plan-Dharashiv | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-60 | District Plan-Hingoli | | | 1,000 | 1,000 |
| | | Taxes on Vehicles | | ... | |
| | | District Administration | | | |
| | | General Education | | | |
| | | Technical Education. | | | |
| | | Sports and Youth Services | | | |
| | | Art and Culture | | | |
| | | Medical and Public Health | | | |
| | | Water Supply and Sanitation | | | |
| | | Urban Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-62 | District Plan-Nagpur | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-64 | District Plan-Wardha | | 1,000 | ... | 1,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-66 | District Plan-Bhandara | | | 2,000 | 2,000 |
| 2041, | Taxes on Vehicles | | | .. | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-68 | District Plan-Chandrapur | | | 1,000 | 1,000 |
| 2041, | Taxes on Vehicles | | | ... | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|---|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2425, Co-operation | | | |
| | | 2501, Special Programmes for Rural Development | | | |
| | | 2515, Other Rural Development Programmes | | | |
| | | 2702, Minor Irrigation | | | |
| | | 2801, Power | | | |
| | | 2810, New and Renewable Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 3054, Roads and Bridges | | | |
| | | 3451, Secretariat-Economic Services | | | |
| | | 3452, Tourism | | | |
| | | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-70 | District Plan-Gadchiroli | | | 1,000 | 1,000 |
| | | 2041, Taxes on Vehicles | | ... | |
| | | 2053, District Administration | | | |
| | | 2202, General Education | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2217, Urban Development | | | |
| | | 2220, Information and Publicity | | | |
| | | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | 2230, Labour, Employment and Skill Development | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2425, Co-operation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| O-72 | District Plan-Gondia | | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-74 | District Plan-Amaravati | | 1,000 | ... | 1,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-76 | District Plan-Akola | | 1,000 | ... | 1,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-78 | District Plan-Yavatmal | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|--|-------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund (5) | |
| | | | Rs. | Rs. | Rs. |
| O-80 | District Plan-Buldhana | 2041, Taxes on Vehicles | 1,000 | ... | 1,000 |
| | | 2053, District Administration | | | |
| | | 2202, General Education | | | |
| | | 2203, Technical Education. | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2217, Urban Development | | | |
| | | 2220, Information and Publicity | | | |
| | | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | 2230, Labour, Employment and Skill Development | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2425, Co-operation | | | |
| | | 2515, Other Rural Development Programmes | | | |
| | | 2702, Minor Irrigation | | | |
| | | 2801, Power | | | |
| | | 2810, New and Renewable Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 3054, Roads and Bridges | | | |
| | | 3451, Secretariat-Economic Services | | | |
| | | 3452, Tourism | | | |
| | | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-82 | District Plan-Washim | 2041, Taxes on Vehicles | 1,000 | ... | 1,000 |
| | | 2053, District Administration | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| 2041, | Taxes on Vehicles | | 1,000 | ... | 1,000 |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |

O-84 District Plan-Palghar

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| Total-Planning Department | | | 4,40,00,40,000 | 1,000 | 4,40,00,41,000 |
| Housing Department | | | | | |
| 2216, | Housing | | | | |
| 2217, | Urban Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2406, | Forestry and Wild Life | | | | |
| Q-3 | Housing | | 98,92,00,000 | ... | 98,92,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|-------------------------------------|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| | | Total-Housing Department | 98,92,00,000 | ... | 98,92,00,000 |
| | | | | | |
| | | Public Health Department | | | |
| R-1 | Medical and Public Health | 2049, Interest Payments | 10,01,24,59,000 | ... | 10,01,24,59,000 |
| | | 2210, Medical and Public Health | | | |
| | | 2211, Family Welfare | | | |
| | | 2235, Social Security and Welfare | | | |
| R-2 | Secretariat Social Services | 2251, Secretariat Social Services | 75,00,000 | ... | 75,00,000 |
| | | | | | |
| | | Total-Public Health Department | 10,01,99,59,000 | ... | 10,01,99,59,000 |
| | | | | | |
| | | Medical Education and Drugs Department | | | |
| S-1 | Medical and Public Health | 2210, Medical and Public Health | 6,08,03,52,000 | ... | 6,08,03,52,000 |
| | | | | | |
| | | Total-Medical Education and Drugs Department | 6,08,03,52,000 | ... | 6,08,03,52,000 |
| | | | | | |
| | | Tribal Development Department | | | |
| T-5 | Revenue Expenditure on Tribal Areas Development Sub Plan | 2053, District Administration | 13,01,74,45,000 | ... | 13,01,74,45,000 |
| | | 2059, Public Works | | | |
| | | 2202, General Education | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2211, Family Welfare | | | |
| | | 2215, Water Supply and Sanitation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|--|--|------------------------|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2216, | Housing | | | | |
| 2217, | Urban Development | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2401, | Crop Husbandry | | | | |
| 2402, | Soil and Water Conservation | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2435, | Other Agricultural Programmes | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2505, | Rural Employment | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 2852, | Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3055, | Road Transport | | | | |
| Total-Tribal Development Department | | | 13,01,74,45,000 | ... | 13,01,74,45,000 |
| Co-operation, Marketing and Textiles Department | | | | | |
| V-2 | Co-operation. | | | | |
| 2070, | Other Administrative Services | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2406, | Forestry and Wild Life | | | | |
| Total | | | 11,76,96,42,000 | ... | 11,76,96,42,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|-------------------------------|--|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 2425, Co-operation | | | |
| | | 2435, Other Agricultural Programmes | | | |
| | | 2851, Village and Small Industries | | | |
| | | 2852, Industries | | | |
| | | 3451, Secretariat-Economic Services | | | |
| | | 3456, Civil Supplies | | | |
| | | Total-Co-operation, Marketing and Textiles Department | 11,76,96,42,000 | ... | 11,76,96,42,000 |
| | | Higher and Technical Education Department | | | |
| W-2 | General Education | 2202, General Education | 2,10,66,20,000 | ... | 2,10,66,20,000 |
| W-3 | Technical Education. | 2203, Technical Education. | 15,00,00,000 | ... | 15,00,00,000 |
| W-4 | Art and Culture | 2205, Art and Culture | 21,84,10,000 | ... | 21,84,10,000 |
| | | Total-Higher and Technical Education Department | 2,47,50,30,000 | ... | 2,47,50,30,000 |
| | | Women and Child Development Department | | | |
| X-1 | Social Security and Nutrition | 2235, Social Security and Welfare 2236, Nutrition | 3,74,28,75,000 | ... | 3,74,28,75,000 |
| X-2 | Secretariat Social Services | 2251, Secretariat Social Services | 1,00,00,000 | ... | 1,00,00,000 |
| | | Total-Women and Child Development Department | 3,75,28,75,000 | ... | 3,75,28,75,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|---|-------------------------------------|-----------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| Water Supply and Sanitation Department | | | | | |
| Y-2 | Water Supply and Sanitation | 2215, | 35,55,16,00,000 | ... | 35,55,16,00,000 |
| | Total-Water Supply and Sanitation Department | | 35,55,16,00,000 | ... | 35,55,16,00,000 |
| Skills, Employment, Entrepreneurship And Innovation Department | | | | | |
| ZA-1 | Interest Payments | 2049, | ... | 68,08,67,000 | 68,08,67,000 |
| ZA-2 | Secretariat and Other Social Services | 2203, 2230, 2235, 2251, 2406, | 9,11,99,000 | ... | 9,11,99,000 |
| | Total-Skills, Employment, Entrepreneurship And Innovation Department | | 9,11,99,000 | 68,08,67,000 | 77,20,66,000 |
| Maharashtra Legislature Secretariat | | | | | |
| ZC-1 | Parliament/State/Union Territory Legislatures | 2011, | 71,15,00,000 | ... | 71,15,00,000 |
| | Total-Maharashtra Legislature Secretariat | | 71,15,00,000 | ... | 71,15,00,000 |
| Tourism and Cultural Affairs Department | | | | | |
| ZD-2 | Art and Culture | 2205, | 84,21,65,000 | ... | 84,21,65,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Total-Tourism and Cultural Affairs Department | 84,21,65,000 | ... | 84,21,65,000 |
| | | Minorities Development Department | | | |
| ZE-1 | Minorities Development. | 2052, Secretariat-General Services | 5,10,00,00,000 | ... | 5,10,00,00,000 |
| | | 2053, District Administration | | | |
| | | 2075, Miscellaneous General Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | Total-Minorities Development Department | 5,10,00,00,000 | ... | 5,10,00,00,000 |
| | | Other Backward Bahujan Welfare Department | | | |
| ZG-3 | Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes. | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 33,57,61,76,000 | ... | 33,57,61,76,000 |
| | | 2235, Social Security and Welfare | | | |
| | | Total-Other Backward Bahujan Welfare Department | 33,57,61,76,000 | ... | 33,57,61,76,000 |
| | | Soil and Water Conservation Department | | | |
| ZH-3 | Irrigation, Power and Other Economic Services | 2402, Soil and Water Conservation | 8,45,86,000 | ... | 8,45,86,000 |
| | | 2406, Forestry and Wild Life | | | |
| | | 2702, Minor Irrigation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|--------------------------------------|-------------------------------------|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| | Total-Soil and Water Conservation Department | | 8,45,86,000 | ... | 8,45,86,000 |
| | Total-A-Expenditure on Revenue Account | | 3,88,21,59,43,000 | 6,70,65,67,000 | 3,94,92,25,10,000 |
| | B-EXPENDITURE ON CAPITAL ACCOUNT | | | | |
| | Home Department | | | | |
| B-10 | Capital Expenditure on Economic Services | 4055, | 14,58,39,26,000 | ... | 14,58,39,26,000 |
| | Capital Outlay on Police | 4070, | | | |
| | Capital Outlay on Other Administrative Services | 5002, | | | |
| | Capital Outlay on Indian Railways-Commercial Line | 5055, | | | |
| | Capital Outlay on Road Transport | | | | |
| | Total-Home Department | | 14,58,39,26,000 | ... | 14,58,39,26,000 |
| | Revenue and Forest Department | | | | |
| C-9 | Capital Expenditure on Other Administrative Services and on Social Services | 4235, | ... | 12,84,01,000 | 12,84,01,000 |
| | Capital Outlay on Social Security and Welfare | 4250, | | | |
| | Capital Outlay on Other Social Services | 6245, | | | |
| | Loans for Relief on Account of Natural Calamities | | | | |
| | Total-Revenue and Forest Department | | ... | 12,84,01,000 | 12,84,01,000 |
| | Urban Development Department | | | | |
| F-5 | Capital Expenditure on Social Services | 4217, | 36,50,00,00,000 | ... | 36,50,00,00,000 |
| | Capital Outlay on Urban Development | 5475, | | | |
| | Capital Outlay on Other General Economic Services | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | Total-Urban Development Department | | 36,50,00,00,000 | ... | 36,50,00,00,000 |
| Finance Department | | | | | |
| G-8 | Capital Expenditure on Social Services | 4070, | | | |
| | | 5475, | 2,50,00,00,000 | ... | 2,50,00,00,000 |
| G-10 | Loans to Government Servants etc | 7610, | 50,00,00,000 | ... | 50,00,00,000 |
| | Total-Finance Department | | 3,00,00,00,000 | ... | 3,00,00,00,000 |
| Public Works Department | | | | | |
| H-7 | Capital Expenditure on Social Services and Other Economic Services. | 4216, 4711, 5054, | 43,56,00,05,000 | ... | 43,56,00,05,000 |
| H-8 | Capital Expenditure on Public Works Administrative and Functional Buildings. | 4059, 4202, 4210, 4217, 4225, 4235, 4250, | 7,26,02,14,000 | 1,000 | 7,26,02,15,000 |
| H-9 | Capital Outlay on Removal of Regional Imbalance | 4202, 4210, | 1,000 | ... | 1,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 4250, | Capital Outlay on Other Social Services | | | | |
| | | | 50,82,02,20,000 | 1,000 | 50,82,02,21,000 |
| | | Total-Public Works Department | | | |
| | | | 7,33,45,50,000 | ... | 7,33,45,50,000 |
| | | Water Resources Department | | | |
| I-5 | Capital Expenditure on Irrigation | | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4700, Capital Outlay on Major Irrigation | | | |
| | | 4701, Capital Outlay on Medium Irrigation | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4705, Capital Outlay on Command Area Development | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 4801, Capital Outlay on Power Projects | | | |
| | | Total-Water Resources Department | 7,33,45,50,000 | ... | 7,33,45,50,000 |
| | | Law and Judiciary Department | | | |
| J-4 | Capital Outlay on Public Works | | | | |
| | | 4059, Capital Outlay on Public Works | 31,55,74,000 | ... | 31,55,74,000 |
| | | Total-Law and Judiciary Department | 31,55,74,000 | ... | 31,55,74,000 |
| | | INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | | | |
| K-9 | Capital Expenditure on Economic and Social Services | | | | |
| | | 4058, Capital Outlay on Stationery and Printing | 20,00,00,000 | ... | 20,00,00,000 |
| | | 4851, Capital Outlay on Village and Small Industries. | | | |
| | | 6250, Loans for Other Social Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|--|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| K-10 | Capital Outlay on Other Industries | 4875, | Capital Outlay on Other Industries | 5,00,00,000 | 5,00,00,000 |
| K-11 | Capital Expenditure on Energy. | 4801, 6801, 6875, | Capital Outlay on Power Projects Loans for Power Projects Loans For Other Industries | 19,25,14,000 | 19,25,14,000 |
| | | | Total-INDUSTRIES,ENERGY,LABOUR AND MINING DEPARTMENT | 44,25,14,000 | 44,25,14,000 |
| | | | Rural Development Department | | |
| L-7 | Capital Expenditure on Rural Development | 4515, 5054, 6216, | Capital Outlay on Other Rural Development Programmes Capital Outlay on Roads and Bridges Loans for Housing | 1,84,14,83,000 | 1,84,14,83,000 |
| | | | Total-Rural Development Department | 1,84,14,83,000 | 1,84,14,83,000 |
| | | | Social Justice and Special Assistance Department | | |
| N-4 | Capital Expenditure on Social Services | 4059, 4225, 4235, 4402, 4425, 6225, | Capital Outlay on Public Works Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities. | 3,000 | 3,000 |
| | | | Total-Social Justice and Special Assistance Department | 3,000 | 3,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|-------------------------|--|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| Planning Department | | | | | |
| O-10 | Capital Outlay on Other Rural Development | 4250, 4515, 5452, | 1,60,00,00,000 | ... | 1,60,00,00,000 |
| | | | Total-Planning Department | | |
| | | | 1,60,00,00,000 | ... | 1,60,00,00,000 |
| Public Health Department | | | | | |
| R-3 | Capital Outlay on Other Rural Development | 4210, 6003, | 3,64,99,55,000 | ... | 3,64,99,55,000 |
| | | | Total-Public Health Department | | |
| | | | 3,64,99,55,000 | ... | 3,64,99,55,000 |
| Medical Education and Drugs Department | | | | | |
| S-4 | Capital Outlay on Medical and Public Health | 4210, | 24,73,25,03,000 | ... | 24,73,25,03,000 |
| | | | Total-Medical Education and Drugs Department | | |
| | | | 24,73,25,03,000 | ... | 24,73,25,03,000 |
| Tribal Development Department | | | | | |
| T-6 | Capital Expenditure on Tribal Areas Development Sub Plan. | 4059, 4202, | 7,56,41,45,000 | ... | 7,56,41,45,000 |
| | | | Capital Outlay on Education, Sports, Art and Culture | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|--|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 4225, | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | | |
| | | 4250, | Capital Outlay on Other Social Services | | |
| | | 4402, | Capital Outlay on Soil and Water Conservation | | |
| | | 4406, | Capital Outlay on Forestry and Wild Life | | |
| | | 4425, | Capital Outlay on Co-operation | | |
| | | 4701, | Capital Outlay on Medium Irrigation | | |
| | | 4702, | Capital Outlay on Minor Irrigation | | |
| | | 5054, | Capital Outlay on Roads and Bridges | | |
| | | | Total-Tribal Development Department | 7,56,41,45,000 | 7,56,41,45,000 |
| | | | | ... | ... |
| | | | Higher and Technical Education Department | | |
| W-8 | Capital Outlay on Education, Sports, Art and Culture | 4202, | Capital Outlay on Education, Sports, Art and Culture | 4,69,38,00,000 | 4,69,38,00,000 |
| W-9 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 20,00,00,000 | 20,00,00,000 |
| | | | Total-Higher and Technical Education Department | 4,89,38,00,000 | 4,89,38,00,000 |
| | | | | ... | ... |
| | | | Maharashtra Legislature Secretariat | | |
| ZC-3 | Capital Expenditure on Other Social Services | 4216, | Capital Outlay on Housing | 1,00,00,000 | 1,00,00,000 |
| | | 7610, | Loans to Government Servants etc | | |
| | | | Total-Maharashtra Legislature Secretariat | 1,00,00,000 | 1,00,00,000 |
| | | | | ... | ... |
| | | | Minorities Development Department | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|--|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| ZE-2 | Capital Outlay on Social Security and Welfare | 4235, Capital Outlay on Social Security and Welfare | 1,16,81,00,000 | ... | 1,16,81,00,000 |
| | | Total-Minorities Development Department | 1,16,81,00,000 | ... | 1,16,81,00,000 |
| | | Other Backward Bahujan Welfare Department | | | |
| ZG-4 | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | 20,00,00,000 | ... | 20,00,00,000 |
| | | Total-Other Backward Bahujan Welfare Department | 20,00,00,000 | ... | 20,00,00,000 |
| | | Soil and Water Conservation Department | | | |
| ZH-5 | Capital Expenditure on Irrigation | 4402, Capital Outlay on Soil and Water Conservation | 1,50,00,00,000 | ... | 1,50,00,00,000 |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | Total-Soil and Water Conservation Department | 1,50,00,00,000 | ... | 1,50,00,00,000 |
| | | Total-B-Expenditure on Capital Account | 1,60,15,67,73,000 | 12,84,02,000 | 1,60,28,51,75,000 |
| | | Grand Total | 5,48,37,27,16,000 | 6,83,49,69,000 | 5,55,20,76,85,000 |

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2023-24.

The amounts are shown below :—

| | Rs. |
|-----------------------------|--------------------------|
| (a) Revenue Expenditure . . | 3,94,92,25,10,000 |
| (b) Capital Expenditure . . | 1,60,28,51,75,000 |
| Total . . | 5,55,20,76,85,000 |

Nagpur,
Dated the 12th December 2023.

AJIT PAWAR,
Deputy Chief Minister.